

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00221/2020 & MA/310/00222/2020  
in OA/310/01459/2017**

**Dated Tuesday the 6<sup>th</sup> day of October Two Thousand Twenty**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)  
HON'BLE SHRI. T. JACOB, Member (A)**

**(Through Video Conferencing)**

1. The Union of India,  
Controller General of Accounts,  
M/o Finance, Department of Expenditure,  
E-Block, New Delhi-23.
2. The Principal Chief Controller of Accounts,  
M/o Home Affairs,  
North Block, New Delhi 110001.
3. The Senior Accounts Officer(Admn),  
O/o the Principal Accounts Office (Admin),  
M/o Home Affairs,  
C-1, Hutments, Dalhousie Road, New Delhi.
4. The Senior Accounts Officer(Admn),  
Regional Pay & Accounts Office,  
CISF, Mha, 'D' Wing, Chennai 600090.
5. The Director General,  
All India Radio, New Delhi 110001.
6. The Deputy Director (Engineering)/HOO,  
Doordarshan Kendra, Goa 403001.
7. The Assistant Estate Manager,  
Directorate of Estates, Nungambakkam, Chennai 600006.  
....Applicants/Respondents

By Advocate Mr. M. Kishore Kumar, SPC

Vs

S.T.Balamurugan,  
Chennai 600090.

....Respondent/Applicant

By Advocate M/s. P. Ulaganathan

**ORAL ORDER****(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard Mr. M. Kishore Kumar, SPC for the MA applicants and Mr. P. Ulaganathan, Counsel for the MA respondent.

2. MA 221/2020 is filed by the applicants for condonation of delay of 69 days in filing MA 222/2020 seeking extension of time.
3. Accordingly, MA 221/2020 is allowed. Delay is condoned.
4. For the reasons stated in the MA and in the interest of justice, four months time is granted to the applicants in MA/respondents in OA for compliance of the order of this Tribunal dt. 14.02.2020.
5. In view of the above, MA 222/2020 is disposed of.

**(T.Jacob)  
Member(A)**

**06.10.2020**

SKSI

**(S.N.Terdal)  
Member(J)**